

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

OA No.2117/2017

New Delhi, this the 13th day of July, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Gaurav Sehrawat
Aged about 26 years
(Primary Teacher Recruitment/Group B)
S/o Shri Devender Kumar Sehrawat
R/o K-27, Gali No.4
Village-Wazirabad
Hanuman Mandir (Land Mark)
Delhi – 110 084. Applicant
(By Advocate:Shri Shantanu Kumar)

VERSUS

1. Kendriya Vidyalaya Sangathan
18, Institutional Area
Saheed Jeet Singh Marg
New Delhi – 110 016.
2. Union of India
Through Secretary
Ministry of Human Resource Development
Shastri Bhawan
New Delhi – 110 001. Respondents.

(By Advocate:Shri L.R.Khatana for Shri S.Rajappa)

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar,

Shri Shantanu Kumar, learned counsel for the petitioner seeks leave of this Tribunal to withdraw the present OA. Accordingly, the OA is dismissed as withdrawn.

**(Shekhar Agarwal)
Member (A)**

**(V. Ajay Kumar)
Member (J)**

